Central Administrative Tribunal

Principal Bench

CP-182/2004 OA-144/2004

New Delhi this the 18th day of August, 2004

Hon'ble Shri V.K. Majotra, Vice Chairman (A) Hon'ble Shri Shanker Raju, Member (J)

Yog Raj & Ors. And in the matter of

Yog Raj (applicant No.1 in the OA) S/o Shri Om Prakash, Working as Casual Labour, In Central Water Commission, Sewa Bhawan, R.K. Puram, New Delhi.

-Petitioner

(By Advocate: Shri T.D. Yadav, proxy for Shri S.S. Tiwari)

Versus

- Shri R. Jaiseelan, Chairman, Central Water Commission, Sewa Bhawan, R.K. Puram, New Delhi.
- Shri K.S. Jacob,
 Director, PCP, Directorate,
 Central Water Commission,
 Sewa Bhawan, R.K.Puram, New Delhi.

-Respondents

(By Advocate: Shri B.S. Jain)

ORDER (Oral)

Hon'ble Shri V.K. Majotra, Vice Chairman (A)

Learned counsel of applicant seeks and is allowed to withdraw this petition. Respondents having complied with directions of this court, CP is dropped. Notices to the respondents are discharged.

(Shanker Raju) Member (J)

(V.K. Majotra) Vice Chairman (A)

18.8.04